

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 346 of 2019

IN THE MATTER OF:

BSE Ltd.

...Appellant

Versus

Asahi Infrastructure & Projects Ltd.

...Respondent

Present:

For Appellant : Mr. Dileep Poolakkot, Advocate

For Respondent : Mr. Hitesh Bihrani, Advocate

O R D E R

08.07.2019 Mr. Hitesh Bihrani, Advocate appears on behalf of the Respondent. He prays for and is allowed 2 weeks' time to file reply-affidavit along with Vakalatnama. Rejoinder, if any, be filed by the Appellant within 2 weeks thereof.

Post the case 'for Admission (After Notice)' on **19th August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc